



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.61/890/2020

This the 24th day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Mohd Jamshed, Member (A)**

Roop Singh S/o Sh. Mehar Singh, R/o Village Kirpind, Tehsil R.S. Pura, District Jammu, aged 44 years.

...Applicant

Advocate for the applicant - Ms. Surinder Kour
Versus

1. State of Jammu and Kashmir, through its Chief Secretary, Government of J&K, Civil Sectt. Srinagar.
2. Transport Commissioner, J&K, Govt., Civil Sectt. Srinagar..
3. Managing Director, J&K SRTC, Jammu/Srinagar.
4. General Manager (Admn) J&K SRTC, Srinagar.
5. General Manager (Ops), JKSRTC, Jammu.

...Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)



O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

SWP No. 1193 of 2009 was transferred to this Tribunal vide order dated 15.06.2020 passed by the Hon'ble High Court.

2. A letter dated 19.10.2020 has been received from the Assistant Registrar, Hon'ble High Court of Jammu & Kashmir stating therein that the aforementioned order has been recalled and the file be returned back to the Hon'ble High Court.

3. In view of the letter sent by the Assistant Registrar, the Registry is directed to send back the file to the Hon'ble High Court of Jammu & Kashmir immediateli.

4. Index be prepared and consigned to records.

(Mohd Jamshed)
Member (A)

“Arun”

(Rakesh Sagar Jain)
Member (J)